

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 215/2024

MD. ANAS CHAUDHARY

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION)

Date : 08-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Ansar Ahmad Chaudhary, AOR
Mr. Pulkit Aggarwal, Adv.
Mr. Iduddin, Adv.
Mr. Mohd. Sharyab Ali, Adv.
Ms. Shehla Chaudhary, Adv.
Mr. Shoaib Ahmad Khan, Adv.
Mr. Mohammad Asim Khan, Adv.
Mr. Jazib Siddiqui, Adv.
Mr. Kavindra Yadav, Adv.
Mr. Mohd. Anas Khan, Adv.
Ms. Bushra Ali, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr. Ansar Ahmad Chaudhary, learned counsel appearing on behalf of the petitioner seeks the permission of the Court to withdraw the Writ Petition.
- 2 The Writ Petition is dismissed as withdrawn.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR